

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1587  
ANSWERED ON:15.07.2009  
RESERVATION FOR SC /ST IN PRIVATE COMPANIES  
Karunakaran Shri P.;Rawat Shri Ashok Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to ensure reservation for SCs/STs and OBCs in private sector;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the number of requests received by the Government from public representatives and other social organisations in this regard; and
- (d) the action taken or proposed to be taken by the Government in this regard?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a) to (d): The Government has received suggestions from various organizations for introduction of reservation in private sector. A Group of Ministers was formed in September, 2004 to examine the issue of affirmative action, including introduction of reservation in private sector, and to initiate a dialogue with the Industry and other associations to fulfil the aspirations of the Scheduled Caste and Scheduled Tribe youth. The Group met five times and also held consultations with the representatives of Apex Industry Associations. In October, 2006, a Coordination Committee was constituted under the chairmanship of the Principal Secretary to the Prime Minister, to carry forward the dialogue with Industry on affirmative action in private sector. The Committee has held discussions with representatives of Apex Industry Chambers/Associations. As decided in the third meeting of the Coordination Committee, held on 11.7.2008, a Group of Officers has been constituted in September, 2008 to study the issue of providing fiscal incentives to industries for setting up manufacturing units in backward districts with large SC/ST population.